

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.301

IA-2403/2023 IA-964/2023 IA-5183/2022 IA-168/2023 IA-4144/2022 IA-
4748/2022 IA-3820/2022 IA-5253/2021 Cont.P-19/2021 IA-381/2022
In
IB-1018(ND)/2020

IN THE MATTER OF:

Amit Goel

.... **APPLICANT/PETITIONER**

Vs.

CMYK Printech Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Saurabh Kalia, Advocate

Mr. Yatinder Chaudhary, Mr. Vikas Tomar, Advocates
for Navin Upadhyay in IA-2403/2023 and IA-
964/2023

For the RP

: Mr. R.K Gupta, Ms. Swaralipi Deb Roy, Advocates

ORDER

IA-2403/2023:-

We have heard the submissions of Mr. Saurabh Kalia, Ld. Counsel appearing for the Applicant and Mr. R.K. Gupta, Ld. Counsel appearing for the Resolution Professional.

Issue notice.

Mr. R.K. Gupta, Ld. Counsel appearing for the Resolution Professional accepts notice and seeks one week time to file an affidavit. Time granted. Rejoinder, if any, may be filed within three days thereafter.

List the matter on **16.05.2023** for final arguments.

IA-964/2023 & IA-4144/2022:-

List on **16.05.2023**.

IA-5183/2022 IA-168/2023 IA-4748/2022 IA-3820/2022 IA-5253/2021

Cont.P-19/2021 IA-381/2022:-

List these IAs on **04.07.2023**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**